

(04)

BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL,
CIRCUIT Sittings AT NAGPUR

Tr. Application No. 178 of 1987

1. Shri S.V. Sharma,
Tool Setter Gr. 'A'
2. Shri U. Chandra,
Tool Setter Gr. 'A'
3. Shri S.P. Mittal,
Examiner Gr. I
4. Shri J.P. Sharma,
Examiner Gr. I
5. Shri S. Kumar,
Mill Wright Gr. 'A'
6. Shri Surmukhsing,
Mill Wright Gr. 'A'
7. Shri S.K. Bhaumick,
Turner Gr. 'A'

Ordnance Factory,
Ambazari,
Nagpur.

.. Applicants

V/s.

1. General Manager,
Ordnance Factory,
Ambazari,
Nagpur.
2. Director General Ordnance Factories,
6, Esplanade, East,
Calcutta-1.
3. Union of India,
through Secretary
Govt. of India,
Ministry of Defence,
New Delhi.
4. Shri Lalit Timoti,
Tractor Driver MM/96/237
5. Shri R.B. Kolhe,
Miller 'B' MM/92/231
6. Shri B. Biswas,
New Chargeman Gr. II/Mech.,
Section 'MM',
Ordnance Factory, Ambazari,
Nagpur-21.

B.C.L Contd... 2/-

7. Shri S.K.Bhattacharya,
TR/2/257,
Planner, Gun & Shell Factory,
Cossipore,
Estt Bengal.
8. Mr. M.S.Venkatraman,
Tool Setter 'B'
PS/5/119
9. Shri N.K.Datta,
Tool Setter 'B',
FS/33/605
10. Shri S.G.Gaikwad,
(Ex-line Mistry T.No.
FS/31/403)
Supervisor 'B'(Retired)
C/o Shri Santosh Rao Balapure,
Duttawadi,
Amravati Road,
Nagpur-23.
11. Shri Khushiram
TB/132. .. Respondents

Coram: Hon'ble Vice-Chairman, Shri B.C.Gadgil
Hon'ble Member(A), Shri P.Srinivasan

Tribunal's Order:-

Date: 21.6.1988

(PER: Shri B.C.Gadgil, Vice-Chairman)

Shri R.M. Sambre, Advocate for the applicant
has filed today his Vakalatnama on behalf of applicants.
Shri Ramesh Darda, Counsel for respondents Nos. 1 to 3.
As far as the remaining respondents are concerned,
respondents Shri S.K.Bhattacharya and Shri S.G.Gaikwad
remained to be ~~served~~.

2. We direct the respondents Nos. 1 to 3 to ^{serve}
notices on these two respondents returnable on 10.8.1988
at Nagpur. These respondents should be specifically

B.M. Contd...3/-

informed that the matter will be heard at Nagpur (Ravi Bhavan Rest House) on 10.8.1988. If the respondents, other than respondents Nos. 1 to 3, Mr. Bhattacharya and Mr. Gaikwad are duly served and if they are absent the matter would proceed ex-parte.

3. The matter is adjourned to 10.8.1988 for hearing at Nagpur (Ravi Bhavan Rest House). Along with notice to Bhattacharya and Gaikwad, a copy of this order should be also be sent.

M/21/6/88
(P. Srinivasan)
Member (A)

BCG
(B.C. Gadgil)
Vice-Chairman

Notices issued to the
Res. Nos 7 and 10 on
24-7-88

(A) Regd 417.
(Notices have been issued to
Shri M. Sudarshan)
(P) Regd 417.